

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.103

New IA-1310/2023 New IA-1313/2023

In

IB-85(ND)/2021

IN THE MATTER OF:

GK Crystal Homes

.....APPLICANT/PETITIONER

Vs.

Ansals Lotus Melange Projects Pvt Ltd

....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 07.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Harsh Gurbani, Advocate.

For the Respondent :

ORDER

New IA-1310/2023 New IA-1313/2023:-

Heard, Mr. Harsh Gurbani, Learned Counsel appearing for the Applicant.

Issue notice to the Respondent/Resolution Professional.

The Applicant is directed to serve notice along with a copy of this application to the Respondent/Resolution Professional by all modes and file proof of service along with an affidavit within three days. The Respondent/Resolution Professional shall file its reply affidavit within one week after receipt of notice.

List the matter on **22.03.2023**.

-SD-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**